

**Night Vision Binoculars Developed By
Bhabha Atomic Research Centre**

*663. SHRI DHARMVIR VASISHT: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether a device for seeing in the dark called night vision binoculars has been developed at the Bhabha Atomic Research Centre;

(b) if so, whether a monocular version of the device is under design and manufacture for security and surveillance purposes; and

(c) whether any foreign collaboration in respect of (b) above is under study of Government?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

Expansion of Shipping

*664. SHRI AMRUT KASAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have any plan for the expansion of shipping under public sector shipping companies;

(b) if so, how much foreign exchange has been allocated to the public sector companies and how much for the private sector; and

(c) whether the private sector shipping companies have failed to satisfy the need of the countries as regards internal shipping?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Fifth Plan target for the Indian Shipping is (i) 6.50 million GRT in operation; and (ii) 0.50 million GRT on order. Shipping is in the joint sector and, therefore, acquisition of this tonnage will be

shared between the two sectors with public sector playing a dominant role.

(b) No separate allocations have been made.

(c) It is presumed that the reference is to coastal shipping. If so, the answer is in the negative.

Proposal to prevent misuse of Government Machinery by Ruling Party

4944. SHRI D. B. CHANDRE GOWDA: Will the HOME MINISTER be pleased to state:

(a) whether there is any proposal under the consideration of Government to prevent the misuse of Government machinery by the Ruling Party; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). Government propose to undertake necessary legislative measures aimed at preventing corruption, abuse of official position and other kinds of misconduct at higher political levels.

A Bill to this effect, called The Lokpal Bill, 1977, which seeks to provide for setting up an institution of Lokpal to inquire into complaints of misconduct (as defined in the Bill) against public men, such as Union Ministers including the Prime Minister, Chief Ministers of States and Members of Parliament, will be introduced in Lok Sabha during its current session.